

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 02.08.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (Fresh cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) (Ins) No. 156/2021	Amit Chandrakant Vaishnav V M D Overseas Limited & anr	K. Gaurav Kumar PCS	B. Ravi Raja Caveator for R1
2.	Comp App (AT)(CH) (Ins) No. 162/2021	Jaguar Overseas Limited V Aster Private Limited & anr	M. Nagadeepak Lokeshwar Reddy Rohan Aloor	B. Dhanaraj Caveator for R1
3.	Comp App (AT)(CH) No. 27/2021	Golden Cashew Products P Ltd V Ramaiya Pillai Thirumurugan	Sinha Shrey Nikhilesh Aditi Ashok	

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH) (Ins) No. 168/2021	V. Mahesh Liquidator of Nagarjuna Oil Corporation Limited V Sai Ramesh Kanuparthi IRP of Coastal Oil and Gas Infrastructure P Limited	K. Satish	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 14/2021	SP Shanmugam Vs M/s. V-Con Integrated Solutions P Ltd & another	Hari Radhakrishnan G. Derrick Sam	Yashvardhan R1

For admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp. App (AT) (CH) (Ins) No. 111/2021	Punjab National Bank Vs Udayaraj Patwardhan & 12 others	Vinithra Srinivasan Varun Srinivasan	Niraj Kumar – R1 Yasish Chandra R3
7.	Comp App (AT) (CH) (Ins) No. 132/2021	Punjab National Bank V Udayaraj Patwardhan & 12 others	Vinithra Srinivasan Varun Srinivasan	Niraj Kumar – R1 Yasish Chandra R3
8.	Comp App (AT) (CH) (Ins) No. 135/2021	Kundan Care Products Limited V Pankaj Srivastava & 2 ors	Harimohana Gowtham Kumar	
9.	Comp App (AT) (CH) No.25/2021	Indus Motor Company P Ltd & 7 ors V T. P. Anil Kumar & 3 ors	Angad Varma V B Sivakumar	Shardul Amarchand Mangaldas & Co Caveator for R1-R4

For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (Ins) No. 993/2020 /TR	Air Travel Enterprises India Ltd V Union Bank of India & 3 ors	Dr. K.S. Ravichandran PCS	Alok Kumar Uday Arora – R1 Shinoj K Naarayanan Client Li Johny R4 Raju P K for RP

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For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0443**

CELL : 9868947517

2.Asst.Registrar - **PH No. : 044-2888 0500**

CELL : 9444687246

By the order of Hon'ble Member (J)

(Chennai Bench)